1	2	3
16.	Madhya Pradesh	978.50
17.	Maharashtra	5055.55
18.	Manipur	52.87
19.	Meghalaya	56.68
20.	Mizoram	48.22
21.	Nagaland	16.28
22.	Orissa	172.35
23.	Punjab	507.75
24.	Puducherry	106.80
25.	Rajasthan	598.69
26.	Sikkim	6.13
27.	Tamil Nadu	1950.66
28.	Tripura	40.18
29.	Uttar Pradesh	2119.41
30.	Uttarakhand	205.34
31.	West Bengal	3018.40
	TOTAL:	25499.99

JNNURM funds for Kanpur

1460. SHRI PRAVEEN RASHTRAPAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of misuse of funds allotted for JNNURM scheme in the city of Kanpur;

(b) whether it is a fact that Minister of State for Home had written letter to Minister of State in his Ministry on 2nd February, 2008 on this subject; and

(c) if so, the actions that are being taken by his Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) The Ministry has no information regarding misuse of funds allotted for JNNURM scheme in the city of Kanpur.

(b) and (c) Information is being collected.

New version of JNNURM

1461.   SHRI MAHENDRA MOHAN:
        SHRI N.K. SINGH:
        SHRIMATI SHOBHANA BHARTIA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether in a bid to accelerate growth in urban infrastructure, Government is considering launching a new version of its infrastructure initiative, the Jawaharlal Nehru National Urban Renewal Mission (JNNURM);

(b) if so, the facts and details thereof;

(c) whether the target to construct houses under JNNURM was achieved during the last three years;

(d) if so, the facts and details thereof; and

(e) to what extent the new version of JNNURM is likely to boost housing activities Nadu;

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) No, Sir.

(c) to (e) Under the Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) component of Jawaharlal Nehru National Urban Renewal Mission, 15 lakh houses are proposed to be constructed over the Mission Period (2005-12). Against this target of 15 lakh houses, 14.5 lakh dwelling units have been sanctioned for construction under JNNURM. State-wise details of dwelling units sanctioned for construction under BSUP and IHSDP are enclosed as Statement (*See* below). To boost housing activities the Government has proposed to launch a new scheme called Rajiv Awas Yojana for the slum dwellers and urban poor. The scheme would extend support to states that are willing to assign property rights to people living in slum areas. The Government efforts would be to create slum free India through Rajiv Awas Yojana.

Statement

State-wise details of dwelling units sanctioned for construction under
BSUP and IHSDP

Status as on 26.06.2009

Rs. in crores

(A) Basic service to the Urban Poor

Sl. No.	Name of State/UT	Total No. of dwelling units approved (New+Upgradation)
1	2	3
1.	Andhra Pradesh	134694
2.	Assam	2260
3.	Arunachal Pradesh	852
4.	Chandigarh (UT)	25728
5.	Chhattisgarh	28864

1	2	3
6.	Bihar	22372
7.	Delhi	65504
8.	Gujarat	95084
9.	Goa	155
10.	Haryana	3248
11.	Himachal Pradesh	636
12.	Jammu and Kashmir	6677
13.	Jharkhand	12226
14.	Karnataka	28118
15.	Kerala	23577
16.	Madhya Pradesh	41446
17.	Maharashtra	168518
18.	Manipur	1250
19.	Meghalaya	768
20.	Mizoram	1096
21.	Nagaland	3504
22.	Orissa	2508
23.	Punjab	5152
24.	Puducherry	1304
25.	Rajasthan	17337
26.	Sikkim	254
27.	Tamil Nadu	91318
28.	Tripura	256
29.	Uttar Pradesh	67992
30.	Uttarakhand	773
31.	West Bengal	140052
	TOTAL:	993523

1	2	3
(B)	Integrated Housing and Slum Development Programme	
1.	Andhra Pradesh	47896
2.	Arunachal Pradesh	176
3.	Andaman and Nicobar Islands	40
4.	Assam	7377
5.	Bihar	9764
6.	Chhattisgarh	17922
7.	Dadra and Nagar Haveli	0
8.	Daman and Diu	16
9.	Gujarat	27168
10.	Haryana	16426
11.	Himachal Pradesh	1616
12.	Jammu and Kashmir	6670
13.	Jharkhand	7868
14.	Karnataka	17237
15.	Kerala	18691
16.	Madhya Pradesh	18870
17.	Mizoram	1950
18.	Rajasthan	25857
19.	Meghalaya	912
20.	Manipur	1906
21.	Maharashtra	89939
22.	Nagaland	2761.00
23.	Orissa	12593
24.	Punjab	4658
25.	Puducherry	432
26.	Tamil Nadu	36706
27.	Tripura	1550
28.	Uttar Pradesh	31969

1	2	3
29.	Uttarakhand	231
30.	West Bengal	52686
	TOTAL:	461887

Construction by CPWD causing inconvenience

†1462. SHRI RAJNITI PRASAD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that a compound wall was erected in Sector 1, R.K. Puram by Central Public Works Department (CPWD) a few days back;

(b) if so, whether it is also a fact that during the construction of the compound wall service road and service lane were closed due to which residents of the area had objected initially;

(c) whether it is also a fact that this is causing untold difficulties to residents of the area; and

(d) if so, whether Government would consider reopening of the service road/ service lane?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir. The compound wall was constructed from Quarters No. 1 to 20 upto Quarter No.93, Sector-I, R.K. Puram, New Delhi.

(b) No, Sir. No service road/service lane was closed and construction of compound wall was not objected to by anybody including the Residents Welfare Association (RWA). Rather RWA had welcomed construction of compound wall.

(c) and (d) No, Sir. The service road and lane is approachable through the 5 numbers of gates provided there.

Financial incentives for reform of municipalities

1463. SHRI PRABHAT JHA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has helped to introduce municipal reforms in the States by offering conditional financial incentives;

(b) if so, the details thereof;

(c) the number and details of States where such reforms were introduced and the results thereof; and

(d) how much assistance has been provided till date under such programme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Jawaharlal Nehru National Urban Renewal Mission (JNNURM) incorporating Urban Infrastructure and Governance (UIG) has been launched on 3rd December, 2005 to implement